

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**R.A. No. 14 of 2015  
In  
Original Application No. 521 of 2015**

**IN THE MATTER OF:**

**Om Dutt Singh & Anr. Vs. State of Uttar Pradesh & Ors.**

**CORAM :** HON'BLE MR. JUSTICE SWATANTER KUMAR, CHAIRPERSON  
HON'BLE MR. DR. D.K. AGRAWAL, EXPERT MEMBER  
HON'BLE MR. B.S. SAJWAN, EXPERT MEMBER

**Present:** Applicant: Mr. Sanjay Parekh and Ms. Parul Gupta, Advs.  
Respondent Nos.1&2: Mr. Pinaki Mishra, Sr. Adv., Mr. Ravi Prakash Mehrotra and Mr. Abhinav Malik, Advs.  
Respondent No. 3 : Mr. Vivek Chib, Mr. Asif Ahmed and Mr. Rishabh Kapur, Advs.

	<b>Date and Remarks</b>	<b>Orders of the Tribunal</b>
	<b>Item No. 01</b> <b>July 07, 2015</b>	<p><b><u>R.A. No. 14 of 2015</u></b></p> <p>Heard the Learned Counsel appearing for parties. This Application is disposed of with an observation that upon filing of the report by High Power Committee; constituted under the Judgment of the Tribunal, the Tribunal will pass further directions after hearing the parties in regard to all matters as mentioned in the Judgment including Environmental Clearance and Forest Clearance.</p> <p>With the above terms Review Application No. 14 of 2015 stands disposed of.</p> <p style="text-align: right;">.....,CP (Swatanter Kumar)</p> <p style="text-align: right;">.....,EM (Dr. D.K. Agrawal)</p> <p style="text-align: right;">.....,EM (B.S. Sajwan)</p>